

Calcutta High Court (Appellate Side)

Scrutiny List From 25-06-2021 To 25-06-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRA	219/2021	SUNIL ROY	AMRITA PANDEY	16-07-2021	1) NO DECLARATION WHETHER THE APPEAL IS FILED WITHIN TIME OR NOT ON THE BACK SHEET OF THE FILE.
2	CRA	220/2021	BHARAT SINGH	AJAY CHAUBEY	16-07-2021	01. MOBILE NO. OF THE PETITIONER IS NOT PROVIDED. 02. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)
3	CRM	4390/2021	GOUTAM MANDAL	MUSHARRAF ALAM SK	16-07-2021	1) CRM NUMBER 6357 OF 2019 IS WRONGLY TYPED IN THE FIRST PARAGRAPH OF THE FILE AS CRM 6375 OF 2019.
4	CRM	4392/2021	AMIT ROY AND OTHERS	SAJAL KUMAR GHOSH	16-07-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING).
5	CRM	4399/2021	PALTU ROY	ADITYA TIWARI	16-07-2021	1) WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING).
6	CRM	4403/2021	SUMIT BAIRAGI	KAKALI CHATTERJEE	16-07-2021	1) REJECTION DETAILS OF THE LOWER COURT AS WELL AS THE HONBLE HIGH COURT ARE NOT PROPERLY MENTIONED AT PARA 1 OF THE PETITION IN PAGE 2.
7	CRM	4404/2021	DIPU ROY@APU AND ANR	SUDIP GHOSH CHOWDHURY	16-07-2021	1)ORDER NUMBER AND DATE OF THE LAST REJECTION IS NOT PROVIDED IN THE FIRST PARAGRAPH OF THE PETITION. 2) DATE OF REJECTION IS NOT CLEARLY VISIBLE.
8	CRM	4407/2021	RAJIV MAHATO	RIMPY MUKHERJEE	16-07-2021	1) CRM 53 OF 2020 IS WRONGLY WRITTEN AS CRM 53 OF 2019 ON THE FIRST PARAGRAPH OF THE PETITION AT PAGE 3.
9	CRM	4409/2021	DEVENDRA MISHRA	AMRIN KHTOON	16-07-2021	1. LOWER COURT CASE NUMBER IS NOT MENTIONED PROPERLY IN PARAGRAPH-1.
10	FAT	127/2021	JAYASHREE MITRA	SAPTARSHI KUMAR MAL	16-07-2021	1. CURRENT PRESENTATION FORM IS REQUIRED. 2. SHORT LIST OF DATES AND SYNOPSIS OF THE CASE DETAILS WITHIN FIRST TWO PAGES IS MANDATORY.
11	FAT	128/2021	JAYASHREE MITRA	SAPTARSHI KUMAR MAL	16-07-2021	1. CURRENT PRESENTATION FORM IS REQUIRED. 2. SHORT LIST OF DATES AND SYNOPSIS OF THE CASE DETAILS WITHIN FIRST TWO PAGES IS MANDATORY.
12	FMAT	392/2021	MAGMA HDI GENARAL INSURANCE CO LTD	GOPAL DAS MUKHERJEE	16-07-2021	1. SHORT LIST OF DATES AND SYNOPSIS EXCEED TWO PAGES. 2. PHOTOCOPY OF THE TRIBUNALS ORDER UNDER CHALLENGE IS MISSING AFTER FORM - A .
13	MAT	606/2021	SAMAR PRIYADARSHEE	TANUSHREE	16-07-2021	1. PHOTOCOPY OF THE ORDER DATED 04.06.2021 (WPA1925 OF 2020)

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				CHOWDHURY		HAS NOT BEEN PROVIDED WITH THE SHORT LIST OF DATES AND SYNOPSIS.
14	MAT	607/2021	PRADIP HAIT AND OTHERS	MANAS DASGUPTA	16-07-2021	1. SHORT LIST OF DATES, SYNOPSIS AND PHOTO COPY OF THE IMPUGNED ORDER DATED 21.06.2021 (WPA 8677 OF 2021) ARE MISSING.
15	WPA	10885/2021	PRASANTA KUMAR BISWAS	SARTHAK BURMAN	16-07-2021	1. ADVOCATES WELFARE LOGO ON THE VAKALATNAMA IS MISSING.
16	WPA	10893/2021	MAHITOSH BISWAS	Shahan Shah	16-07-2021	ADVOCATE WELFARE LOGO IS NOT PROVIDED.
17	WPA	10896/2021	RAMPADA BASAK AND ANR	SOBHAM MAJUMDER	16-07-2021	1. PETITIONERS NAME DOES NOT MATCH WITH FORM-A.
18	WPA	10902/2021	PURNA CHANDRA MAITY	SANDIP GHOSH	16-07-2021	01. CURRENT PRESENTATION FORM IS REQUIRED. 02. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING).
19	WPA	10908/2021	MANOJ MANDAL	MALAY DHAR	16-07-2021	1) SHORT LIST OF DATES IS NOT ANNEXED WITH THE FORM

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